

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No.187/UHC/Admin.A/2021

Dated: May 20, 2021

Shri Nandan Singh, Additional District & Sessions Judge, Rudraprayag is transferred and posted as FTC/Additional District & Sessions Judge (POCSO), Haldwani, District Nainital, vice Ms. Archana Sagar.

Note: (A) This order will come into force after issuance of notification from the Government for posting of Ms. Archana Sagar, FTC/Addl. District & Sessions Judge (POCSO), Haldwani, District Nainital as Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.

(B) Recommendation is being sent to the Government for posting of Ms. Archana Sagar, FTC/Additional District & Sessions Judge (POCSO), Haldwani, District Nainital as Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.

By Order of the Court,

Sd/-
(Dhananjay Chaturvedi)
Registrar General

No.2348/UHC/Admin.A/2021

Dated: May 20, 2021

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary/Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District Judges of the State Judiciary.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
10. Member Secretary, State Legal Services Authority, ADR Building, High Court Campus, Nainital.
11. All the Registrars of High Court of Uttarakhand, Nainital.
12. P.P.S. to Hon'ble the Chief Justice.
13. P.S./P.A. to Hon'ble Judges of the Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.S./P.A. to Registrar General.
15. Chief Treasury Officer Nainital and Rudraprayag.
16. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
17. Guard File/ Assistant concerned.

Deputy Registrar
Admin.A